

**GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES**

**LOK SABHA**

**UNSTARRED QUESTION NO.2046  
TO BE ANSWERED ON 11<sup>TH</sup> MARCH, 2025**

**Fish Landing Centre**

**2046. Shri Parimal Suklabaidya:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether the construction work of the proposed fish landing centre at Silkuri in Cachar district has got started, if so, the quantum of work completed so far;
- (b) the estimated timeline for the construction of the fish landing centre;
- (c) whether any specific date has been set for completion of the project;
- (d) the amount of fund sanctioned for this project; and
- (e) whether the allocated amount has been released and if so, the total funds allocated of spent so far thereon?

**ANSWER**

**THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI GEORGE KURIAN)**

(a) to (e): Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying accorded approval to the projects at a total cost of Rs. 539.62 crore with the central share of Rs. 296.82 crore for development of fisheries in the State of Assam during last 4 years and current financial year under Pradhan Mantri Matsya Sampada Yojana (PMMSY). Department of Fisheries, Government of India has approved the Construction of Modern Integrated Fish landing Centre (FLC) at Chunari village in Goalpara District of Assam under Pradhan Mantri Matsya Sampada Yojana at a total outlay of Rs. 1991.52 lakh with Central share of Rs. 1792.37 lakh during the FY 2022-23. In addition, the establishment of State of the art smart modern Wholesale Fish Market including Artificial intelligence features in Cachar District of Assam with outlay of Rs. 2585.00 lakh with Central share of Rs. 1979.00 lakh has also been approved.

As informed by Government of Assam, the process of implementation of State of the art smart modern Wholesale Fish Market has already started and the date of completion is March, 2026. As the State is under SNA-SPARSH, the Mother sanction amounting Rs. 3000.00 lakh has been issued to Government of Assam under Assam during the FY 2024-25. No Fish Landing Centre has been approved by Department of Fisheries, Government of India at Silkuri, Cachar district of Assam.